(a) snd (b). There are 7 Indian firms, Who are now manufacturing diesel engin s snd 6 engines passed on in the name of schemes have been ap- | proved by the Kirloskar, are actually produced by Peter Government. Particulars of the firms are of U. K. in England? given in the statement laid on the Table of the Council. [See Appendix III, An-nexure No. 30.]

Oral Answers

- (c) and (d). In the absence of the neme of the particular company, to [which the hon. Member is referring, it is not possible to furnish the infor-mation asked for.
 - (e) 1949-50 ... Rs. 864 lakhs. 1⁵⁰-51 ... Rs. 683 ,, **1951-52--** Rs. 1473 ,,
- (/) Rs. so lakhs on the basis of local production during 1952.

II A.M.

- DR. R. B. GOUR: Sir, in reply to parts (e) and (d) of the question, the hon. Minister has stated "In the absence of the name of the particular company, to which the hon. Member is referring, it is not possible to furnish the infoimation asked for." But I have atked him for the infoimation; about the contracts with the foreign firm. So he has to give me the name of the film or concern. I have asked, "Whether it is a fact that an Indian company proposes to start the manufacture of diesel engines in India"; and it is this very concern about which I want information, whether it has got any foreign aid and if so, to what extent.
- SHRI D. P. KARMARKAR: Then we have misunderstood the question, in view of the word "it" coming in there. So I would require notice now.
- DR. R. B. GOUR: I had already given notice, Sir, and now I have no time to give a notice.
- SHRI D. P. KARMARKAR: We I interpreted part (c) as referring to I some particular firm, in view of the I word "it" occurring there, and so I 1 gave the answer is the reason behind it? I have given. But 1 I am prepared to give the information to the hon. Member on notice

- SHRI B. RATH: Is it a fact that diesel
- SHRI D. P. KARMARKAR: No, Sir, that is not a fact.
- SHRI B. RATH: Is it a fact that only water pumps are produced in India by Messrs. Kirloskar, and that engines are not produced here, but are only assembled
- SHRI D. P. KARMARKAR: No, Sir. My hon, friend should replenish his information. Pumps are made Kirloskarwadi and diesel engines Poona. I wish he knows more about it.
- DR. R. B. GOUR: The hon. Minister has given a* statement here and there to the effect that such and such concern has not made progress— "No progress so far; it is doubtful if they are serious. No progress so far according to information available. Buildings completed. Some machine tools imported. Reported to be facing financial trouble 'and it is doubtful if they can vigorously pursue their manufacturing programme," and so on. But does the Government propose to interfere and try to know as to what has happened to these schemes which they have approved?
- SHRI D. P. KARMARKAR: It is not a question of interfering with We always..... anything.
 - MR. CHAIRMAN: Assist and advise?
- SHRI D. P. KARMARKAR: We are always getting information and the hon. Member can be sure that we, in special cases, go carefully into the work of the concern.
- DR. R. B. GOUR: I want to know why these concerns are not progressing? What
 - SHRI D. P. KARMARKAR: We

their part, maybe financial difficulties; but if the hon. Member is particular we shall find it out.

Oral Answers

- SHRI C. G. K. REDDY: If these ventures fructify, can the hon. Minister say if our requirements in diesel engines would be fully met, and if not to what extent they would be met, in terms of horse-power?
- SHRI D. P. KARMARKAR: Our requirements of diesel engines of 10 h.p. are 40,000 and engines of 11 to 20 h.p. we require about 10,000 per annum. I would take a little time to calculate the total capacity; it is in the statement.
- SHRI C. G. K. REDDY: Could he not give some indication as to whether these ventures would fully meet our requirements?
- SHRI D. P. KARMARKAR: I think the figures are there in the Statement.
- SHRI RAJAGOPAL NAIDU: In view of the fact that large stocks of low 1 power engines are lying in our country even now, is it advisable to have more of these items now?
- SHRI D. P. KARMARKAR: We! are aware of this and so in the current j licensing period we have banned those items.

FOREIGN DRUG FIRMS

- *i39. SHRI B. V. KAKKILAYA : Will the Minister for COMMERCE and INDUSTRY be pleased to state:
- (a) whether any foreign drug firms have recently set up branches in this country;
- $(b\sim)$ if so, (i) which are these firms; (ii) which countries they belong to ; (iii) what are their products; and (iv) which part of their process of manufacture they carry out in India;
- (c) whether the same drugs or their equivalents are being produced by any Indian firms; if so, what protec-

- tion Government have afforded to the latter:
- (d) whether any instances have been brought to the notice of Government of these firms indulging in profiteering;
- (e) if so, which are the firms and which are their products in respect of which profiteering has been discovered; and
- (/) whether Government propose to take any action to prevent such profiteering in drugs?
- THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Many such firms have set up branches 01*subsidiaries in India.
- (6) A statement giving informa-| tion about firms whose manufacturing j activities are known to Government I is placed on the Table of the Council.

[See Appendix III, Annexure No. 3i.]

- (c) Most of the items produced may be classified as patent and proprietary medicines. Similar patent medicines are being manufactured by Indian firms. The question of protection to Indian firms against products manufactured by their competitors within the country does not arise.
- (d), (e) and (/). Government have heard of the complaint that the prices charged for patent medicines generally are high. Government have under consideration the appointment of a Committee to enquire into the Pharmaceuticals Industry and it is expected this Committee will go into *all these questions.
- Dr. D. H. VARIAVA: May I ask if the Government is taking any steps for the manufacture of Chloro-mycetine and Auromycin in this country in view of the fact that we have to get large quantities of these from foreign countries
- SHRI D. P. KARMARKAR In respect of the particular commodities referred to by the hon. Member, I

I shall be happy to supply it.

Oral Answers

- SHRI B. V. KAKKILAYA: Is . the Government aware that due to the cutthroat competition by foreign flims. Indian firms and Indian manufacturers engaged in these lines and druggists find it very difficult to main'ain their It si .as ?
- SHRI D. P. KARMARKAR: For the purpose of the protection of Indian concerns, as the hon. Member probably knows, we do not make any distinction between an Indian firm or a fiim established in India by a foreign concern. We do not make any such distinction. We treat them all alike.
- SHRI P. SUNDARAYYA: What steps does the Government propose to take for protecting the indigenous drug industry as against the foreign industiies?
- SHRI D. P. KARMARKAR: Sir, by giving due protection to our indigenous industry and by raising the tariff wall sufficiently for that purpose.
- SHRI P. SUNDARAYYA: Sir, my question is this: Now, you have allowed foreign diug manufacturers to set up factories in India which are ruining the indigenous capital. What steps does the Government propose to take ft) protect Indian capital?
- SHRID. P. KARMARKAR: That is to say Indian capital in a participating concern as against foieign capital involved in the s; me concern?
- SFRI C. G. K. REDDY: No.
- Prof. G. RANGA: You have already answered it.
- Mr. CHAIRMAN: He means that foreign manufacturers working in India are ruining Indian manufacturers working in India.
- SHRI D. P. KARMARKAR: best of my knowledge, I can say that there is no such concern whose j capital is wholly subscribed by the

have not got information at hand; i but foreign manufacturers. We have allowed only participation; but, I should like to make myself sure.

to Questions

- Dr. D. H. VARIAVA: May I ask, Sir, whether Government is going to appoint a Committee to go into the manufacture of drugs and whether they will put Chloromycetine and Auromycin in the list
- SHRI D. P. KARMARKAR: Sir, regarding the manufacture of drugs, our Development Wing is always there. We had received complaints about high prices charged for foreign medicines and we want to go into this matter and the other question which my hon. friend refers is always in our mind.
- PROF. G. RANGA: Sir, will the Government keep in mind also, especially when they refer to that Committee, the point raised by my hon, friend that there might be complaints made by our own concerns—wholly Indian Indian concerns— about the competition that they may be suffering from concerns which are partly owned and managed by foreigners, but, functioning in our country and sec whether there is any truth in it and, if so, what measures can possibly be taken by Government to encourage really Indian concerns?
- SHRI D. P. KARMARKAR: We shall surely consider that, but, whether to do it through the Committee or immediately or otherwise, is a matter which we shall look into.

SIKGANERI COAL FOR TOBACCO **GROWERS**

- *I40. SHRI P. SUNDARAYYA: Will the Minister for PRODUCTION be pleased to state:
- (a) whether Government have received applications from various tobacco growers' bodies in Andhra demanding Singaneri coal;
- (b) what steps are being taken by Government to meet the demands of the tobacco growers; and